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Date: 24/08/2025

Madan Singh Vs State Of Uttar Pradesh And Ors

Court: Allahabad High Court

Date of Decision: Dec. 17, 2019

Acts Referred: Code Of Criminal Procedure, 1973 â€" Section 156(3), 200, 202, 203, 204, 397, 401

Hon'ble Judges: Ram Krishna Gautam, J

Bench: Single Bench

Advocate: Kamal Dev Rai Final Decision: Dismissed

Judgement